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**HIGH COURT OF TRIPURA**  
**AGARTALA**

WP(C)(PIL) No.5/2021

With

WP(C) No.346/2021

WP(C) No.350/2021

For Petitioner(s) : Ms. R. Guha, Advocate,  
[In WP(C)(PIL) No.5/2021] Mr. D J Saha, Advocate,  
Ms. N Sharma, Advocate,  
Mr. M Debnath, Advocate.

For Petitioner(s) : Mr. Somik Deb, Sr. Advocate,  
[In WP(C) No.346/2021] Mr. Abir Baran, Advocate.

For Petitioner(s) : Mr. P. Roy Barman, Sr. Advocate,  
[In WP(C) No.350/2021] Mr. Kawshik Nath, Advocate.

For Respondent(s) : Mr. S.S. Dey, Advocate General,  
Mr. P K Dhar, Sr. Govt. Advocate,  
Mr. D Bhattacharya, Govt. Advocate,  
Mr. S Kar Bhowmik, Sr. Advocate,  
Mr. Anirban Bhattacharjee, Advocate,  
Ms. Ayantika Chakraborty, Advocate,  
Mr. Jyotishmay Das, Advocate.

**HON'BLE THE CHIEF JUSTICE MR. AKIL KURESHI**  
**HON'BLE JUSTICE MR. ARINDAM LODH**

**\_O\_R\_D\_E\_R\_**

**02/6/2021**

*(Akil Kureshi, CJ).*

The Secretary of the Inquiry Committee has supplied to us copies of the report of the Committee, dated 13<sup>th</sup> May 2021, in sealed covers. We have perused the report. At this stage, since we propose to request the Inquiry Committee to carry out further inquiries in relation to certain

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aspects which have emerged from the said report, we do not wish that the report is made public at present.

The Committee in the report has come to the conclusion that on the night of the incident i.e. 26<sup>th</sup> April 2021, 13 women and 6 children of the marriage party were taken to Women Police Station and they were released in the wee hours of the next morning. They had to arrange their own transportation to return to their homes. The report also suggests that taking men, women and children to the Police Stations and detaining them for about 2 hours was totally unnecessary, unjust and unreasonable. This is undoubtedly a very serious matter. However, this report does not indicate as to under whose orders the members of the marriage party including women and children were detained. Let the Inquiry Committee carry out further inquiry into this aspect of the matter and submit its additional report in sealed covers before the Court on the next date of hearing.

List on 22<sup>nd</sup> June, 2021.

( ARINDAM LODH, J )

( AKIL KURESHI, CJ )